

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Notification
Srinagar, the 21st June, 2024

S.0343: In exercise of the powers conferred by sub-section (3) of section 43 of the Police Act, Samwat, 1983, the Government of Jammu and Kashmir hereby directs that after first proviso to sub-rule (6) of rule 175 of the Jammu and Kashmir Police Rules, 1960, the following shall be added as second proviso, namely:-

“Provided further that for the candidates belonging to the ‘Bot Tribe’, the minimum height shall be relaxable by 2 inches”

By order of the Government of Jammu and Kashmir.

Sd/-
(Chandraker Bharti), IAS
Principal Secretary to the Government

No: HOME-PNG/192/2021-10-HOME (CC- 41313)

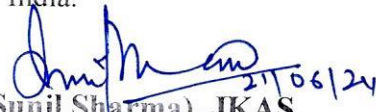
Dated: 21.06.2024

Copy to the:

1. Learned Advocate General, J&K.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Director General of Police, J&K.
4. Commissioner/Secretary to the Government General Administration Department.
5. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
6. Commissioner/Secretary to the Government, Social Welfare Department.
7. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
8. Director, Archives, Archaeology and Museums, J&K.
9. Director Information & Public Relations, J&K.
10. Secretary, J&K Service Selection Board.
11. General Manager, Government Press, Jammu/Srinagar, for publication in the extraordinary issue of the Government Gazettee.
12. Private Secretary to the Chief Secretary.
13. Private Secretary to the Principal Secretary to the Government, Home Department.
14. I/C Website, Home Department.

Copy also to the:

Joint Secretary (JKL), Ministry of Home Affairs, Government of India.


(Dr. Sunil Sharma), JKAS
Additional Secretary to the Government